

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 88 OF 2018 &
IA NO. 300 OF 2018

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Sukhbir Agro Energy Ltd.	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Umesh Prasad for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

ORDER

The learned counsel, Ms. Suparna Srivastava, appearing for the Appellant, submitted that, she will file an affidavit of service during the course of the day.

The learned counsel, Mr. C.K. Rai appearing for the first Respondent and the learned counsel, Mr. Rajiv Srivastava appearing for the second Respondent pray for six weeks time to file their respective replies in this matter.

Submissions made by the learned counsel appearing for the Appellant and the Respondents, as stated above, are placed on record.

The learned counsel appearing for the Respondent Nos. 1 & 2 are permitted to file their respective replies in this matter by 11.07.2018, after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed by the Appellant by 01.08.2018, after duly serving copy on the other side.

List this matter on 13.08.2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

tpd/vt